

Declaration of Assets and Liabilities

Year 2025

I, **SUMAN KUMAR** son/daughter/wife of **Late Somesh Kumar Mandal** aged **44 Years** (approx), belonging to **Bihar Govt.** service and presently working as **Library Attendant**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Kalyani Kumari)	Dependant-1 (Ankush Kumar)	Dependant-2 (Aryan Triahan)	Dependant-3
(i)	Cash	Rs. 10,000/-	Rs. 12,500/-	×	×	×
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 20,000/- in SB A/c SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 20,000/- in SB A/c BOI, Awas Board Branch, Patna	×	×	×
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Premium Rs. 1055/- P.M.	LIC Premium Rs. 1104/- P.M.	LIC Premium Rs. 1235/- P.M.	×	×
(v)	Motor Vehicles (details of make, etc.)	Honda Motor Cycle Reg. No.-BR01BM-0935 Royal Enfield BR-01FV2179	×	×	×	×
(vi)	Jewellery (give details of weight and value)	20 gm. gold jewellery (approx) Rs. 1,40,000/- (approx)	100 gm. gold jewellery (approx) Rs. 7,00,000/- (approx) 500 gm. silver Rs. 40,000/- (approx)	×	×	×
(vii)	Other assets, such as values of claims / interests	Rs. 3325/- per month Rental Income (Agreement till 2027)	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhuria, Sanhola, Bhagalpur Plot No.-41, Khata No.-275, Area-1 acre 91.25 decimal	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(i) Residential house at Bhuria, Sanhola, Bhagalpur Plot No.-304, Khata No.-235, Area-3 decimal (ii) Khata no.-270, Plot No.-294, Area-3 decimal	x	x	x	x
(v)	Other (such as interest in property)	Undefined share in HUF	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date
(a)	(i) Loans from Banks	Rs. 3,50,000/- from SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 3,00,000/- (Approx)
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A PAN-BKIPK1780J	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1343

Gender

:-

M

(M/F)

Date of Birth

:-

2

2

0

5

1

9

8

0

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

LIBRARY

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Suman Kumar

Name of Employee: **Suman Kumar**

Designation: Library Attendant

Department: Bihar Legislative Assembly

Place: Patna

Date: 11-2-2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Suman Kumar